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S. Bodra -Vrs- UOI

Admission Sl.No.04  
O.A. No.609/16

Order dated 20<sup>th</sup> September, 2016

**CORAM**  
**HON'BLE SHRI R.C.MISRA, MEMBER (A)**

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Heard Mr. M.K. Mishra, Ld. Counsel appearing for the applicant and Mr. T.K. Pattnayak, Ld. Counsel appearing for the Respondents-SAIL. On the prayer made by Mr. Mishra, the O.A. is allowed to be withdrawn with liberty to file a better application, if so advised. Accordingly, the O.A. is disposed of being withdrawn.



**MEMBER(A)**

K.B.